

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HANDUM INDUSTRIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	HANDUM INDUSTRIES LIMITED
2	Date of incorporation of corporate debtor	06/06/1986
3	Authority under which corporate debtor is incorporated / registered	Registered under the Companies Act, 1956 with the ROC, West Bengal, Calcutta, and later on shifted to ROC, Hyderabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L27109TG1986PLC039625
5	Address of the registered office and principal office (if any) of corporate debtor	Registered office: Survey No.296/7/7, 8 & 11, Sheri-bollarum, Jinnaram Mandal, Medak District, Telangana-502319 Corporate Office: 18, Nagarjuna Hills, Punjagutta, Hyderabad -500082
6	Date of closure of Insolvency Resolution Process	11/06/2021
7	Liquidation commencement date of corporate debtor	11/06/2021 (Certified copy of Order received on 29/06/2021)
8	Name and registration number of the insolvency professional acting as liquidator	Ramachander Rao Bikumalla IBBI/IPA-001/IP-P00740/2017-2018/11261
9	Address and e-mail of the liquidator, as registered with the Board	8-2-401/S/2, Sheetal Enclave, Road No 5, Banjara Hills, Hyderabad-500034. Email: brremailid@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	503, SS Residency, Shanti Nagar, Masab Tank, Hyderabad-500028. Email: cirp.handum@gmail.com
11	Last date for submission of claims	31/07/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad, has ordered the commencement of liquidation of the HANDUM INDUSTRIES LIMITED on 11/06/2021.

The stakeholders of HANDUM INDUSTRIES LIMITED are hereby called upon to submit a proof of their claims, on or before 31/07/2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator :



Ramachander Rao Bikumalla
IBBI/IPA-001/IP-P00740/2017-2018/11261

Place : Hyderabad
Date : 30-06-2021